

Reviewing Committee under the Banaras Hindu University (Amendment) Act, 1958; and

(b) what action has been taken in the said cases?

The Minister of Education (Dr. K. L. Shrimall): (a) None.

(b) Does not arise

#### Financial Assistance for Three Years Degree Course

3162 Shri Rami Reddy: Will the Minister of Education be pleased to state

(a) the financial assistance given to the States (State-wise) in connection with the introduction of the three year degree course in the colleges, and

(b) the basis on which the financial assistance was given?

The Minister of Education (Dr. K. L. Shrimall): (a) and (b) A statement is laid on the Table of the Sabha [See Appendix VI, annexure No 115]

#### Confirmation of Government Employees

3163. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state

(a) what is the criterion for confirming persons appointed to posts under Government on the basis of the results of the Assistants Grade Examinations held by UPSC,

(b) how long does it take for such qualified persons to get confirmed,

(c) whether these qualified persons are confirmed from the date of the declaration of the result or from the date of their appointment or from the date from which the permanent posts were in existence,

(d) what is the position of those who were appointed on the basis of 1951 test (second test) but have not so far been confirmed, and

(e) what is the number of such persons and when are they likely to be confirmed?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) to (c) The Examinations held by the UPSC for the Assistants' Grade are of two types viz (1) open competitive examinations intended for direct recruitment from the open market of candidates possessing certain prescribed age and educational qualifications, and (2) departmental competitive examinations. A fixed proportion of vacancies is earmarked for direct recruitment as well as for departmental candidates for purposes of confirmation in the grade. In the case of direct recruits, the confirmation is subject to the satisfactory completion of the prescribed period of probation or trial as also completion of preliminaries such as medical examination, etc. In either case, the confirmations are contingent on the availability of permanent vacancies in the respective quota (i.e. direct recruitment of departmental quota, as the case may be). The confirmation cannot, in any case take effect from a date earlier than the date of availability of a permanent vacancy in the concerned quota.

(d) and (e) About 450 Assistants who qualified in the departmental test held in 1951 have not yet been confirmed. About 115 persons out of this number are, however, expected to be included in the second Regular Temporary Establishment list of Assistants and get confirmed in the near future. The remaining persons will have to take their turn for confirmation along with temporary Assistants of other different groups who have equally good claims to be considered for confirmation in the Assistants' Grade.

Nickel

3164. Shri L. Achaw Singh: Will the Minister of Steel, Mines and Fuel be pleased to state

(a) whether it is a fact that work carried out in the chemical laboratories of the Geological Survey of